

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


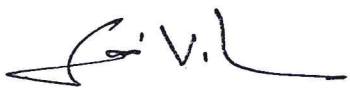
APPLICATION NUMBER :

PETITION NUMBER : TCP/10/2016

NAME OF THE PETITIONER(S) : R. Krishnamurthy


NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	S.V. PRAVIN RATHINAM	COUNSEL FOR R1, R2 & R4	
2)	Sai vikas M. Chiruvishnu	Counsel for P2	

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 present. Both the counsel stated that the settlement talks between the parties are in progress and prayed time for submitting the final outcome of the talks. Time extended at their request. Put up on 10.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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